

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009058/2022	KRUSHNA CHANDRA PANDA VS STATE OF ODISHA	SANGRAM RATH VS	GOP /229 /2022 () //
2	BLAPL/0009059/2022	UNUS MEHEBUB SHAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	//0 () //
3	BLAPL/0009060/2022	TITOO @ SYED USMAN ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /92 /2015 () //
4	BLAPL/0009061/2022	NILAMANI JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	JALESWAR /169 /2022 () //
5	BLAPL/0009062/2022	REPA MURMU VS STATE OF ODISHA	AJIT KUMAR PANDA VS	DAITARI /51 /2019 () //
6	BLAPL/0009063/2022	BACHAN PANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDRAPUR /54 /2022 () //
7	BLAPL/0009064/2022	PRAKASH BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /504 /2022 () //
8	BLAPL/0009065/2022	NARAYAN PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	RANPUR /55 /2021 () //
9	BLAPL/0009066/2022	MANOJ PADHAN VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /59 /2022 () //
10	BLAPL/0009067/2022	NARU MAJHI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /109 /2022 () //
11	BLAPL/0009068/2022	LAXMAN PANGI VS STATE OF ODISHA	MAMATA MISHRA VS	ORKEL /49 /2020 () //

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12	BLAPL/0009069/2022	RAMESH JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BADAGODA P.S. /165 /2022 () //
13	BLAPL/0009070/2022	MAKARANDA NAYAK VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	CHAKAPADA PS /48 /2021 () //
14	BLAPL/0009071/2022	KRUPASINDHU SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /72 /2022 () //
15	BLAPL/0009072/2022	SURESH MAHANANDIA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	PURUNAKATAK /92 /2022 () //
16	BLAPL/0009073/2022	UMESH CHANDRA NAIK @ TIKI VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	LALBAG /202 /2022 () //
17	BLAPL/0009074/2022	NALUA @ SOMANATH JENA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	SAHID NAGAR P.S. /315 /2021 () //
18	BLAPL/0009075/2022	SOUMEN MANNA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /358 /2022 () //
19	BLAPL/0009076/2022	BABULI PRUSTY @ BABULI @ KAUSHAL PRUSTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /120 /2022 () //
20	BLAPL/0009077/2022	KANHEI BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	/ /0 () //
21	BLAPL/0009078/2022	RABINDRA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	ODAGAON /62 /2022 () //
22	BLAPL/0009079/2022	SRINIBASH KHANDUAL VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /535 /2022 () //
23	BLAPL/0009080/2022	PAWAN PASWAN	SUCHIT KUMAR NAYAK	JEYPORE SADAR /80 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009081/2022	RAMA BENIA @ KUNU	DIGAMBAR SETHI	KOTPAD /117 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0009082/2022	LAMBODAR MALLICK	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0009083/2022	DURGESH MANJHI	SAMBEET PATTANAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0009084/2022	MANARANJAN MOHANTA @ TIKI	HARIPAD MOHANTY	JASHIPUR /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0009085/2022	ABHAYA KUMAR BEHERA	DINESH KUMAR MOHANTY	BALASORE VIGILANCE /25 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
29	BLAPL/0009086/2022	DOLAMANI SALMA @ SADA	JUGALA KISHORE PANDA	CHARMAL /90 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009087/2022	SIBANANDA PATRA	LAMBODAR ACHARI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0009088/2022	BIBHUTI BHUSAN MAHANTA @ GAJA	SANGRAM KESHARI ROUT	JHUMPURA /73 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0009089/2022	BIGNESH MAJHI	SABYASACHI MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0009090/2022	ASHOK KUMAR ARUK	PRAKASH KUMAR MISHRA	NARASINGHPUR /296 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0009091/2022	UMAKANTA NAYAK	BRUNDABAN ROUT	BERHAMPUR /74 /2022
		VS	VS	()

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35	BLAPL/0009092/2022	STATE OF ODISHA PINTANA KUMAR DALEI @ DIPU VS	MRUTUNJAYA MOHANTY VS	// NIALI /281 /2022 ()
36	BLAPL/0009093/2022	STATE OF ODISHA BINODINI MIRDHA VS	DR. SIMANCHALLA RANJIT VS	// RENGALI /93 /2022 ()
37	BLAPL/0009094/2022	STATE OF ODISHA AGASTI BEHERA VS	PRAMOD CHANDRA SEJPADA VS	// PHULBANI TOWN /166 /2020 ()
38	BLAPL/0009095/2022	STATE OF ODISHA DIPAK KUMAR SAHOO VS	PRAKASH KUMAR MISHRA VS	// HEMGIR /180 /2022 ()
39	BLAPL/0009096/2022	STATE OF ODISHA BISHAL KUMAR JENA VS	SIDHARTHA SANKAR RAY VS	// / /0 ()
40	BLAPL/0009097/2022	STATE OF ODISHA MITUL SK VS	SUSHANT HARICHANDAN VS	// LALBAG /194 /2022 ()
41	BLAPL/0009098/2022	STATE OF ODISHA SANJIB KUMAR PARICHHA VS	JITENDRA SAMANTARAY VS	// ADVA /16 /2020 ()
42	BLAPL/0009099/2022	STATE OF ODISHA BASANTA JENA VS	SUJATA JENA VS	// DASPALLA /102 /2022 ()
43	BLAPL/0009100/2022	STATE OF ODISHA TRILOCHAN MALLICK VS	DIPTIREKHA NANDA VS	// / /0 ()
44	BLAPL/0009101/2022	STATE OF ODISHA SANJAYA KUMAR NAIK @ SANJAYA NAIK VS	ASHOK KUMAR SWAIN (1) VS	// NUAGAON /102 /2021 ()
45	BLAPL/0009102/2022	STATE OF ODISHA RABINDRA KUMAR SAHU @ BADAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// NAYAKOT /71 /2022 () //

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46	BLAPL/0009103/2022	DASA KREPUTIKA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	GUDARI /53 /2022 () //
47	BLAPL/0009104/2022	BINOD KUMAR BARADA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADMAPUR /20 /2021 () //
48	BLAPL/0009105/2022	KANHU @ SOMANATH SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /58 /2022 () //
49	BLAPL/0009106/2022	ASWINI BAGARTI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHARMAL /90 /2022 () //
50	BLAPL/0009107/2022	BIRENDRA SINGH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /302 /2021 () //
51	BLAPL/0009108/2022	NABA @ NABA KISHORE SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /84 /2022 () //
52	BLAPL/0009109/2022	BIKASH HUMANI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /286 /2021 () //
53	BLAPL/0009110/2022	BIKASH PRUSTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /300 /2022 () //
54	BLAPL/0009111/2022	TAPAN KU BARIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NAYAKOT /71 /2022 () //
55	BLAPL/0009112/2022	RAJESH PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	ANGUL SADAR PS /462 /2022 () //
56	BLAPL/0009113/2022	PRADIP KUMAR PANDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NAYAKOT /71 /2022 () //
57	BLAPL/0009114/2022	RAJANI KANTA GAMANGO	BASANTA KUMAR NAYAK	MAHILA P.S.(BBSR) /69 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009115/2022	S.TOPHAN REDDY @ S. TOFAN REDDY	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /351 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009116/2022	NISHIKANT BAGH	TUKUNA KUMAR MISHRA	TIKIRI /105 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009117/2022	HARIHAR SARANGI	RAMANI KANTA PATTANAIAK	JAGATSINGPUR /478 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009118/2022	RABINDRA NAYAK	RAMANI KANTA PATTANAIAK	KUJANGA /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009119/2022	P. SHIBA	SANTOSH KUMAR MAHANTY	CHAMAKHANDI /120 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000441/2022	DR. SUBRAT KUMAR PADHIARY	adv.	//
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000442/2022	MADHU SUDAN PATRA	SHASHI BHUSAN JENA	//
		VS	VS	()
		STATE OF ODISHA		//
65	CMP/0000914/2022	BICHITRANANDA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	()
		RAMA BEHERA		//
66	CONTC/0005778/2022	PRADEEP KUMAR MOHANTY	ADV.	//
		VS	VS	()
		KAILASH CHANDRA NAYAK,OAS(SAG)		//
67	CONTC/0005779/2022	ANIRUDHA ROUTRAY	ADV.	//
		VS	VS	()
		SANJEEV CHOPRA,IAS		//
68	CONTC/0005780/2022	BIBHUTI BHUSAN BARAL	ADV.	//
		VS	VS	()

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		ASWATHY, IAS		//
69	CONTC/0005781/2022	SURATH BISWAL	ADV.	//
		VS	VS	0
		ASWATHY, IAS		//
70	CONTC/0005782/2022	PRAFULLA CHANDRA KORKORA	ADV.	//
		VS	VS	0
		ASWATHY, IAS		//
71	CONTC/0005783/2022	CHANDRA SEKHAR BARIK	ADV.	//
		VS	VS	0
		ASWATHY, IAS		//
72	CONTC/0005784/2022	SUCHISMITA MAHAKUD	SIDHARTHA MISHRA	//
		VS	VS	0
		PROF. DR PRATIVA PANDA, SUPERINTENDENT OF PRMMCH, BARIPADA		//
73	CONTC/0005785/2022	SAMBARI MURMU	SIDHARTHA MISHRA	//
		VS	VS	0
		PROF. DR PRATIVA PANDA, SUPERINTENDENT OF PRMMCH, BARIPADA		//
74	CONTC/0005786/2022	GAJENDRA DIGAL	ADV.	//
		VS	VS	0
		SECY., REVENUE AND D.M DEPT.		//
75	CONTC/0005787/2022	JYOTISMITA BOITEI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		MS.ASWATHY S, I.A.S.		//
76	CONTC/0005788/2022	RABINARAYAN MISHRA	ADV.	//
		VS	VS	0
		ASWATHY S, IAS		//
77	CONTC/0005789/2022	BRUNDABAN BISWAL	ADV.	//
		VS	VS	0
		BISBHNUPADA SETHY, I.A.S.		//
78	CONTC/0005790/2022	SHASHIMIRA NAYAK	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		ANUGARG, IAS		//
79	CONTC/0005791/2022	SWADHIN BUDEK	ADV.	//
		VS	VS	0
		ASWATHI S, PRINCIPAL SECY., S AND M.E DEPT.		//

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80	CONTC/0005792/2022	ASHOK KUMAR SAHOO VS SUNIL KUMAR BANSAL,IPS	ADV. VS	// 0 //
81	CONTC/0005793/2022	RAJ KISHOR DEO VS SATYABRATA SAHU,IAS	ADV. VS	// 0 //
82	CONTC/0005794/2022	JIBARDHAR PATEL VS SASWATA MISHRA,I.A.S.	ADV VS	// 0 //
83	CONTC/0005795/2022	SATYARANJAN MISHRA VS SUSHIL KUMAR LOHAN,IAS	SAMEER KUMAR DAS VS	// 0 //
84	CONTC/0005796/2022	ALEKHA CHANDRA BEHURA VS ASWASTHY S., PRINCIPAL SECY, S AND ME DEPT	LAXMI KANTA MOHANTY VS	// 0 //
85	CONTC/0005797/2022	NIRANJAN KANUNGO VS ASWASTHYS., PRINCIPAL SECY, S AND ME DEPT	LAXMI KANTA MOHANTY VS	// 0 //
86	CONTC/0005798/2022	SHAIKH YUNUSH VS ASWATHYS., I.A.S.	ADV VS	// 0 //
87	CONTC/0005799/2022	MANAS KUMAR DEY VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
88	CONTC/0005800/2022	RAMESH CHANDRA TRIPATHY VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
89	CONTC/0005801/2022	MADHUSUDAN BEHERA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
90	CONTC/0005802/2022	SARAT CHANDRA PANIGRAHI VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
91	CONTC/0005803/2022	SUDARSAN GHADAI	ADV	//



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		VS	VS	0
92	CONTC/0005804/2022	BISHNUPADA SETHY, I.A.S. UPENDRA KUMAR BISWAL	ADV	//
		VS	VS	0
93	CONTC/0005805/2022	BISHNUPADA SETHY, I.A.S. PRANAYA KUMAR SINGH	ADV	//
		VS	VS	0
94	CONTC/0005806/2022	BISHNUPADA SETHY, I.A.S. RABINARAYAN NATH	ADV	//
		VS	VS	0
95	CONTC/0005807/2022	BISHNUPADA SETHY, I.A.S. NIGAMANANDA MANGARAJ	R.N.DASMOHAPATRA	//
		VS	VS	0
96	CONTC/0005808/2022	CHAIRMAN CUM DISCIPLINARY AUTHORITY, KORAPUT PANCHABATI GRAMYA BANK MAKARU BISWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
97	CONTC/0005809/2022	ANU GARG, I.A.S. GIRISH BISWAL @ GIRISH CHANDRA BISWAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
98	CONTC/0005810/2022	ANU GARG, I.A.S. BHAGABATA JENA	PRASANTA KUMAR NANDA	//
		VS	VS	0
99	CONTC/0005811/2022	ANU GARG, I.A.S. RAMA CHANDRA JENA	PRASANTA KUMAR NANDA	//
		VS	VS	0
100	CONTC/0005812/2022	ANU GARG, I.A.S. RATNAKAR PATRA	PRASANTA KUMAR NANDA	//
		VS	VS	0
101	CONTC/0005813/2022	ANU GARG, I.A.S. SURENDRA DHAL	PRASANTA KUMAR NANDA	//
		VS	VS	0
102	CRLA/0000810/2022	ANU GARG, I.A.S. SONU MUNDA	RAJENDRA NARAYAN ROUT	PATNA /47 /2019
		VS	VS	0

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103	CRLA/0000811/2022	STATE OF ODISHA LAXMAN GOLORI VS	MANORANJAN PADHY VS	// DAMANJODI /37 /2022 ()
104	CRLA/0000812/2022	STATE OF ODISHA JUGESHOR NAIK @ JOGESWAR NAIK @ JOGI VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /95 /2018 ()
105	CRLA/0000813/2022	STATE OF ODISHA PANCH SAHU VS	PRANAB RANJAN CHHATOI VS	// PUINTALA /70 /2017 ()
106	CRLA/0000814/2022	STATE OF ODISHA LACHIM MALI VS	MANORANJAN PADHY VS	// DAMANJODI /794 /2022 ()
107	CRLA/0000815/2022	STATE OF ODISHA ANANTA GOLORI VS	MANORANJAN PADHY VS	// DAMANJODI /37 /2022 ()
108	CRLA/0000816/2022	STATE OF ODISHA HARI MALI VS	MANORANJAN PADHY VS	// DAMANJODI /37 /2022 ()
109	CRLA/0000817/2022	STATE OF ODISHA GOKULA @ GOKULANANDA SAHOO VS	KAUSTUVA MOHANTY VS	// ATHGARH /182 /2022 ()
110	CRLA/0000818/2022	STATE OF ODISHA MAHESWAR NAYAK VS	PRAVASHA PUJAREE PARIDA VS	// KANAS /74 /2012 ()
111	CRLA/0000819/2022	STATE OF ODISHA DHANURJAYA GOLORI VS	MANORANJAN PADHY VS	// DAMANJODI /37 /2022 ()
112	CRLA/0000820/2022	STATE OF ODISHA NIRON MALI VS	MANORANJAN PADHY VS	// DAMANJODI /37 /2022 ()
113	CRLA/0000821/2022	STATE OF ODISHA DASARATHI MANGARAJ VS	PRADOSH KUMAR SWAIN VS	// KHURDA P.S. /126 /2017 ()
		STATE OF ODISHA		//

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114	CRLA/0000822/2022	RAJENDRA KUMAR SINGH VS STATE OF ODISHA	SOMANATH SATAPATHY VS	KHANDAGIRI P.S. /1 /2017 () //
115	CRLA/0000823/2022	PHAGNU MIRDHA VS STATE OF ODISHA	JULU KHANSAMA VS	JUJUMURA /135 /2020 () //
116	CRLMA/0000257/2022	ASHOK KUMAR MISHRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	KEONJHAR TOWN /180 /2016 () //
117	CRLMA/0000258/2022	SANKAR KUMAR MISTRY VS B.M. CUM AUTHORISED AGENT OF SRIRAM FINANCE CO. LTD.	SURYAKANTA DASH VS	/ /0 () //
118	CRLMC/0002619/2022	AMEER KUMAR PANDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BARKOTE /353 /2020 () //
119	CRLMC/0002620/2022	SK.AJAM ALLI@SK.AJIM UDDIN VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
120	CRLMC/0002621/2022	RAJKISHORE MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	RANPUR /95 /2019 () //
121	CRLMC/0002622/2022	MANOJ BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHILA P.S.(BBSR) /102 /2019 () //
122	CRLMC/0002623/2022	SONU@SUBHRANSHU SEKHAR PANDA VS STATE OF ODISHA	B. N. MOHAPATRA VS	JAJPUR TOWN /32 /2022 () //
123	CRLMC/0002624/2022	DIPTENDU SUNDAR RAY VS STATE OF ODISHA	DHARMENDRA SETHY VS	CHANDIPUR /12 /2017 () //
124	CRLMC/0002625/2022	SADANANDA PANIGRAHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	BERHAMPUR SADAR /337 /2021 () //
125	CRLMC/0002626/2022	RINA BEHERA	NETRANANDA BISWAL	FATEGARH /94 /2018

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0002627/2022	BASUDEV MOHAPATRA	PRATYUSHA	BADAMBADI /55 /2018
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0002628/2022	ASHUTOSH SAMANTARAY	SRIKANTA MAHUNTA	KUJANGA /292 /2019
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0002629/2022	KAILASH CHANDRA JENA	SAMBIT RATH	JAJPUR TOWN /336 /2008
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0002630/2022	PRAMOD DAS	ASHOK JENA	G.R.P.S. /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0002631/2022	SARAT CHANDRA HABUDASINGH	J.K.MISHRA 2	BANAPUR P.S. /336 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0002632/2022	SK. AYUB@SK. AYUB HUSSAIN	NIRANJAN SINGH 1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0002633/2022	KRUSHNA CHANDRA BISWAL	SUBASH CHANDRA MOHANTY	MAHANGA /139 /2014
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0002634/2022	RANJIT KUMAR PARIDA	L.N.RAYATSINGH	/ /0
		VS	VS	()
		PARBATI PRADHAN		//
134	CRLMC/0002635/2022	ARUA@ARUNA ROUT	DEEPAK RANJAN PARIDA	MAHAKALPARA /64 /2022
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0001941/2022	SARDAR DHARAM SINGH	MANAS RANJAN DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMP/0001942/2022	AJAY ROUT	KRUSHNA CH. DASH	/ /0
		VS	VS	()

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137	CRLMP/0001943/2022	STATE OF ODISHA SANTOSH KUMAR MUDULI VS	PADMANAVA JENA VS	// / /0 ()
138	CRLMP/0001944/2022	STATE OF ODISHA DUKHISHYAM BEHERA VS	PADMANAVA JENA VS	// / /0 ()
139	CRLMP/0001945/2022	STATE OF ODISHA MANASMITA DAS VS	SANKARACHARYA CHOUDHURY VS	// / /0 ()
140	CRLMP/0001946/2022	PURNA CHANDRA DAS MINA KHILAR VS	BIJAYA KUMAR MOHANTY VS	// / /0 ()
141	CRLMP/0001947/2022	STATE OF ODISHA PENUMAKA RAMESH VS	DEBABRATA RATH VS	// / /0 ()
142	CRLMP/0001948/2022	STATE OF ODISHA SIDDHANTA KUMAR DUTTA VS	PRABIR KUMAR RAY VS	// / /0 ()
143	CRLMP/0001949/2022	STATE OF ODISHA KRUSHNA CHANDRA PATRA VS	BAURI BANDHU CHAMPATIRAY VS	// / /0 ()
144	CRLREV/0000441/2022	STATE OF ODISHA BIBHUTI BHUSAN LENKA VS	MANAS KUMAR CHAND VS	// BADAMBADI /279 /2020 ()
145	CRLREV/0000442/2022	STATE OF ODISHA SARAT KUMAR SAHOO VS	RAMANI KANTA PATTANAIK VS	// / /0 ()
146	CRLREV/0000443/2022	STATE OF ODISHA NAGEN KUMAR BARIK VS	BASUDEV PUJHARI VS	// S.P.(CID-CRL),CUTTACK /31 /2021 ()
147	FAO/0000368/2022	STATE OF ODISHA HRUDANANDA NAIK VS CHAITANYA NAIK	RABI NARAYAN BEHERA VS	// / /0 ()

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148	ITA/0000071/2022	COMMNR. OF INCOME TAX(EXEMPTIONS),HYDERABAD	ADHEYSHYAM CHIMANKA(SR. ST. COUNCEL I.T.)	// 0
		VS	VS	//
		KALINGA INSTITUTE OF INDUSTRIAL TECNOLOGY,BBSR		//
149	MACA/0000467/2022	LAXMI PRIYA ROUT	PRADEEP KUMAR MISHRA	// 0
		VS	VS	//
		SUSANTA KUMAR SAHANI		//
150	MACA/0000468/2022	D.M., NATIONAL INSURANCE CO.LTD	G.P DUTTA	// 0
		VS	VS	//
		UDAY RANJAN SETHY		//
151	MACA/0000469/2022	M/S. ORIENTAL INSURANCE COMPANY LTD.	GIRIJA PRASAD DUTTA	// 0
		VS	VS	//
		RABINDRA@RABI SWAIN		//
152	MACA/0000470/2022	MANAGER, LEGAL M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.	ANUPAM	// 0
		VS	VS	//
		BASANTI MALLICK		//
153	MACA/0000471/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.	ANUPAM	// 0
		VS	VS	//
		RASMIKANT RANBIR		//
154	MACA/0000472/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.	ANUPAM	// 0
		VS	VS	//
		DILLIP KUMAR BEHERA		//
155	MACA/0000473/2022	OFFICER IN CHARGE,T.P. CELL,M/S.NEW INDIA ASSURANCE COMPANY LTD.	GRANJEEV	// 0
		VS	VS	//
		SARASWATI DEVI		//
156	MACA/0000474/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	PANAM KHAN	// 0
		VS	VS	//
		KISHORI PRADHAN		//
157	MACA/0000475/2022	UNITED INDIA INSURANCE C. LTD	SOMNATH ROY	// 0
		VS	VS	//
		BRAJA JAGDALA		//
158	MATA/0000187/2022	SAGARIKA MISHRA	HRUDANANDA MOHAPATRA	// 0
		VS	VS	//
		NARAYAN MISHRA		//
159	RPFAM/0000223/2022	MUKUNDA PANDA	DEEPAK KUMAR MOHAPATRA	//

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		VS	VS	0
		SATIMATI PANDA		//
160	RVWPET/0000233/2022	DR.SNEHALATA MISHRA	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
161	RVWPET/0000234/2022	CHAIRMAN CUM M.D.,MAHANADI COALFIELDS LTD.	D.DAS(SR. ADV.)	//
		VS	VS	0
		ORISSA SECURITY SERVICE EMPLOYEES UNION		//
162	TRP(C)/0000356/2022	SUBHASHMITA SAHOO	ARIJEET MISHRA	//
		VS	VS	0
		CHANDAN PRADHAN		//
163	TRP(C)/0000357/2022	PREETI HIAL	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		KAMAL ROSHAN KUMBHAR		//
164	TRP(C)/0000358/2022	TRUPTIREKHA DORA	DIGAMBAR SETHI	//
		VS	VS	0
		PRAVAT KUMAR DORA		//
165	TRP(C)/0000359/2022	PUSPA MAJHI	GOPAL CHANDRA MOHANTY	//
		VS	VS	0
		BAIKUNTHA MAJHI		//
166	TRP(C)/0000360/2022	KRISHNAPRIYA BEHERA@SAHOO	AJODHYA RANJAN DASH	//
		VS	VS	0
		SATEEKANTA BEHERA		//
167	TRP(C)/0000361/2022	NAMITA PATRA	NIRANJAN LENKA	//
		VS	VS	0
		BISWAJIT BEHERA		//
168	TRP(C)/0000362/2022	SHAILABALA NAYAK	SHIB SHANKAR MOHANTY	//
		VS	VS	0
		RAGHUNATH JENA		//
169	TRPCRL/0000079/2022	ALAKA JENA	HEMENDRA SAMAL	//0
		VS	VS	0
		DILIP KUMAR JENA		//
170	WA/0001223/2022	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, AGA	//
		VS	VS	0

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171	WA/0001224/2022	SISIR RANJAN PRUSTY STATE OF ODISHA VS	ISHWAR MOHANTY, ASC VS	// // 0
172	WP(C)/0024100/2022	CHINTAMANI SUNANI AJOY KUMAR MISHRA VS	BIKRAM PRATAP DAS VS	// // 0
173	WP(C)/0024101/2022	STATE OF ODISHA M/S BOC INDIA LTD., SUNDARGARH VS	ANINDITA PUJARI VS	// // 0
174	WP(C)/0024102/2022	PARAMANANDA DAS SATRUGHAN SAHU VS	ANIL KUMAR DAS VS	// // 0
175	WP(C)/0024103/2022	STATE OF ODISHA NARAYAN BARIK VS	H.N.TRIPATHY VS	// // 0
176	WP(C)/0024104/2022	STATE OF ODISHA BAIJANTI MALIK VS	ANIRUDHA DAS VS	// // 0
177	WP(C)/0024105/2022	STATE OF ODISHA BIDYADHAR SINGH VS	SUSANTA KUMAR SAHU VS	// // 0
178	WP(C)/0024106/2022	STATE OF ODISHA KESHAB CHANDRA BISWAL VS	P.R.ROUT VS	// // 0
179	WP(C)/0024107/2022	STATE OF ODISHA M/S. SERAJUDDIN AND CO. VS	DHANANJAYA MISHRA VS	// // 0
180	WP(C)/0024108/2022	STATE OF ODISHA MD. WAKIL VS	ARIJEET MISHRA VS	// // 0
181	WP(C)/0024109/2022	STATE OF ODISHA CHANDA DAS VS THE STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// // 0 //



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182	WP(C)/0024110/2022	NIGAMANANDA MANGARAJ VS THE CHAIRMAN CUM DISCIPLINARY AUTHORITY, KORAPUT PANCHBATI GRAMYA BANK	R.N.DAS MOHAPATRA VS	// 0 //
183	WP(C)/0024111/2022	MOHAN CHARAN BAL VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
184	WP(C)/0024112/2022	MADHUSUDAN PATTANAİK VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
185	WP(C)/0024113/2022	PRABHAT MISHRA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
186	WP(C)/0024114/2022	UTTAM KUMAR TRIPATHY @ UTTAM TRIPATHY VS REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, GANJAM	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
187	WP(C)/0024115/2022	DAYANIDHI NAYAK VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
188	WP(C)/0024116/2022	ARUPA KUMAR MOHAPATRO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
189	WP(C)/0024117/2022	SAROJ KUMAR BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
190	WP(C)/0024118/2022	SAROJ KUMAR PANDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
191	WP(C)/0024119/2022	RABINDRANATH BALA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
192	WP(C)/0024120/2022	KRISHNA CHANDRA NAYAK VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
193	WP(C)/0024121/2022	JOGI DALAI	SHARMISTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0024122/2022	UPENDRA NATH PATI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0024123/2022	CHITTARANJAN BARIK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0024124/2022	DEBASISH MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0024125/2022	GOPAL CHANDRA PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024126/2022	NARENDRA KUMAR BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024127/2022	PRAKASH CHANDRA DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
200	WP(C)/0024128/2022	BASANTI DEI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
201	WP(C)/0024129/2022	AMULYA KUMAR PANIGRAHI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0024130/2022	LAXMIDHARA GIRI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0024131/2022	AJIT KUMAR SARANGI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024132/2022	BIBHUDHENDRA UPADHYAY	SHARMISTHA SAMAL	//
		VS	VS	0

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205	WP(C)/0024133/2022	STATE OF ORISSA TAPASA KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0
206	WP(C)/0024134/2022	STATE OF ODISHA BHRUKUTI MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
207	WP(C)/0024135/2022	STATE OF ODISHA PRANAB KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
208	WP(C)/0024136/2022	STATE OF ORISSA SURENDRA NATH SAMAL VS	SHARMISTHA SAMAL VS	// // 0
209	WP(C)/0024137/2022	STATE OF ODISHA KANDHA NAYAK VS	SHARMISTHA SAMAL VS	// // 0
210	WP(C)/0024138/2022	STATE OF ODISHA REBATI RANJAN TRIPATHY VS	SHARMISTHA SAMAL VS	// // 0
211	WP(C)/0024139/2022	STATE OF ORISSA BASANTI PANIGRAHI VS	SHARMISTHA SAMAL VS	// // 0
212	WP(C)/0024140/2022	STATE OF ODISHA SANJIB KUMAR MISHRA VS	SHARMISTHA SAMAL VS	// // 0
213	WP(C)/0024141/2022	STATE OF ODISHA BIRENDRA SAHU VS	SHARMISTHA SAMAL VS	// // 0
214	WP(C)/0024142/2022	STATE OF ORISSA CHITTARANJAN PATRA VS	SHARMISTHA SAMAL VS	// // 0
215	WP(C)/0024143/2022	STATE OF ODISHA PRAKASH CHANDRA KAR VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// // 0 //

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216	WP(C)/0024144/2022	SAHADEV BAG VS STATE OF ORISSA	KRUSHNA CHANDRA DASH VS	// 0 //
217	WP(C)/0024145/2022	BHAGYARATHI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
218	WP(C)/0024146/2022	TAPAN KUMAR JENA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
219	WP(C)/0024147/2022	BRUNDABATI RANA VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
220	WP(C)/0024148/2022	PRADIPTA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0024149/2022	RABINDRA NATH PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	WP(C)/0024150/2022	PRAFULLA CHANDRA POTHAL VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
223	WP(C)/0024151/2022	SANJIB MADHU PRASAD VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
224	WP(C)/0024152/2022	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	WP(C)/0024153/2022	ASHOK KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
226	WP(C)/0024154/2022	SAMBHUNATH JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0024155/2022	RAKESH ROSAN	SUKANTA KUMAR DALAI	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0024156/2022	JITENDRA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0024157/2022	KAMALAKANTA SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0024158/2022	PRAMOD KUMAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0024159/2022	BAIRAGI CHARAN DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0024160/2022	SUPTI MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024161/2022	PABITRA KUMAR BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0024162/2022	SASHIKANTA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
235	WP(C)/0024163/2022	SUNAYANA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0024164/2022	RABIN CHANDRA DAS	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0024165/2022	DAMODAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
238	WP(C)/0024166/2022	SARASWATI NAYAK	SUSMITA PATTANAİK	//
		VS	VS	0

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239	WP(C)/0024167/2022	STATE OF ORISSA NARAHARI MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0024168/2022	STATE OF ODISHA GANESWAR NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0024169/2022	STATE OF ORISSA PRASANTA KUMAR SAHOO VS	BASUDEV BARIK VS	// // ()
242	WP(C)/0024170/2022	STATE OF ORISSA DULLAV BAG VS	ARJUNA CHARANA BEHERA VS	// // ()
243	WP(C)/0024171/2022	STATE OF ODISHA DIJA SABAR VS	ARJUNA CHARANA BEHERA VS	// // ()
244	WP(C)/0024172/2022	STATE OF ODISHA RAJKISHORE SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0024173/2022	STATE OF ODISHA HRUSHIKESH BEHERA VS	BASUDEV BARIK VS	// // ()
246	WP(C)/0024174/2022	STATE OF ORISSA JAGANNATH PRATIHARI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0024175/2022	STATE OF ODISHA DHARANIDHAR PRADHAN VS	BASUDEV BARIK VS	// // ()
248	WP(C)/0024176/2022	STATE OF ORISSA SATYANARAYAN MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0024177/2022	STATE OF ODISHA DEBADHI SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// // () //

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250	WP(C)/0024178/2022	SACHIDANANDA MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0024179/2022	JAGABANDHU PADHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
252	WP(C)/0024180/2022	MADHUSUDAN PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0024181/2022	JAGABANDHU SATAPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0024182/2022	KABIRAJ NAHAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
255	WP(C)/0024183/2022	MAHESH KUMAR TIWARI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0024184/2022	NIMAIN CHARAN MALLICK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0024185/2022	KSHETRABASI NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
258	WP(C)/0024186/2022	ARJUN PARAMAGURU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0024187/2022	RAMA CHANDRA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0024188/2022	HIMANSHU SHEKHAR SARANGI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0024189/2022	BIRABAR DAS	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024190/2022	NIMAIN CHARAN CHOUDHURY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0024191/2022	MAHANTA BAISHNAB CHARAN DAS	BHAKTA DAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024192/2022	JAGAANDHU BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024193/2022	SRUSTIDHAR NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0024194/2022	JAMESWAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024195/2022	DR. ANIL KUMAR SAHU	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024196/2022	PRAVAT KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0024197/2022	KRUSHNA CHANDRA BHOI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
270	WP(C)/0024198/2022	NIRMALA KUMARI BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024199/2022	DR. SANJAY KUMAR PANDA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0024200/2022	SAROJ KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0



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273	WP(C)/0024201/2022	STATE OF ODISHA TRILOCHAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0024202/2022	STATE OF ORISSA AKSHAYA KUMAR PATRI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
275	WP(C)/0024203/2022	STATE OF ODISHA MAHENDRA KUMAR PATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
276	WP(C)/0024204/2022	STATE OF ORISSA ARCHANA LAKRA VS	SARAT CHANDRA MEKAP VS	// // ()
277	WP(C)/0024205/2022	UNION OF INDIA BALARAM SAMANTARAY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0024206/2022	STATE OF ODISHA SHIBA RAMAN SINGH DEO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0024207/2022	STATE OF ORISSA SAYED KUMAR ALLI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0024208/2022	STATE OF ODISHA GOURANGA CHARAN PANDA VS	NIRANJAN BISWAL VS	// // ()
281	WP(C)/0024209/2022	STATE OF ORISSA DHABALESWAR KHANDAI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
282	WP(C)/0024210/2022	STATE OF ODISHA GUNANIDHI BARIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0024211/2022	STATE OF ODISHA CHATURBHUJA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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284	WP(C)/0024212/2022	PRAMOD KUMAR PATI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
285	WP(C)/0024213/2022	RAJENDRA PRASAD JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0024214/2022	BHAGABAN DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0024215/2022	SUBAL CHANDRA ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0024216/2022	CHATURBHAI BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0024217/2022	SURENDRA NATH KHUNTIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0024218/2022	BRAJA KISHORE SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0024219/2022	JOGENDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0024220/2022	PRASANTA KUMAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0024221/2022	SURENDRA KUMAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0024222/2022	ASHOK KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0024223/2022	RABINDRA NATH SAHOO	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0024224/2022	SUDARSAN NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024225/2022	RAMAKANTA LENKA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0024226/2022	BASANTA KUMAR SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024227/2022	CHANDRAKANTA JENA	GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024228/2022	SURESH CHANDRA SRICHANDAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024229/2022	NAGAMANI KAR	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0024230/2022	SARAT CHANDRA MANASINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024231/2022	NAGU CHARAN DEBATA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0024232/2022	ANANDA CHANDRA PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0024233/2022	BAIKUNTHA NATH BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0024234/2022	PRIYAMBADA DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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307	WP(C)/0024235/2022	STATE OF ODISHA NARAYAN PRASAD MALLICK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0024236/2022	STATE OF ODISHA MAHENDRA KUMAR BAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0024237/2022	STATE OF ORISSA GURU PRASAD PARIJA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0024238/2022	STATE OF ODISHA BIKAS KUMAR MANTRY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0024239/2022	STATE OF ODISHA AMITA SENAPATI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0024240/2022	STATE OF ORISSA GHANASHYAM MAHAKUD VS	RAJIV KUMAR MAHANTA VS	// // ()
313	WP(C)/0024241/2022	STATE OF ORISSA BRAJAKISHORE PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0024242/2022	STATE OF ODISHA LOKANATH TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0024243/2022	STATE OF ODISHA JYOSTNAMAYI MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0024244/2022	STATE OF ODISHA PRABAS RANJAN NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0024245/2022	STATE OF ORISSA SHIBA PRASAD BISWAL VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// // () //

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318	WP(C)/0024246/2022	PUSPAMITRA SAMANTRAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0024247/2022	TULASI RAM MEHER VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0024248/2022	RATNAKAR PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
321	WP(C)/0024249/2022	FEROJ KHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHEA (1) VS	// 0 //
322	WP(C)/0024250/2022	GULBADAN MINZ VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
323	WP(C)/0024251/2022	SUDARSHAN SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0024252/2022	MUKTIKANTA DHUPAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0024253/2022	BANI BALLHARI DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0024254/2022	SUJOGYA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
327	WP(C)/0024255/2022	BAIRAGI CHARAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0024256/2022	BANALATA DAS VS STATE OF ODISHA	S.RATH VS	// 0 //
329	WP(C)/0024257/2022	STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	//

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		VS	VS	0
330	WP(C)/0024258/2022	KALYANI BEHERA M/S SHANTI ASSOCIATES, CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
331	WP(C)/0024259/2022	THE EXECUTIVE ENGINEER, RWS AND S, CUTTACK DIVISION STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	//
		VS	VS	0
332	WP(C)/0024260/2022	PRATIVA SETHY STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	//
		VS	VS	0
333	WP(C)/0024261/2022	KALYANI BAL SRIHARI MOHANTA	MANICHARAN BARIK	//
		VS	VS	0
334	WP(C)/0024262/2022	THE REGIONAL MANAGER, SBI, BARIPADA M/S SHANTI ASSOCIATES, CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
335	WP(C)/0024263/2022	THE EXECUTIVE ENGINEER, RWS AND S, DHENKANAL STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	//
		VS	VS	0
336	WP(C)/0024264/2022	GITANJALI DAS PURUSOTTAM SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	WP(C)/0024265/2022	STATE OF ORISSA RATNAMANJARI PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
338	WP(C)/0024266/2022	STATE OF ODISHA M/S SHANTI ASSOCIATES, CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
339	WP(C)/0024267/2022	THE EXECUTIVE ENGINEER, RWS AND S, KEONJHAR BIJAYALAXMI PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0024268/2022	STATE OF ODISHA STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	//
		VS	VS	0

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341	WP(C)/0024269/2022	ARATI SWAIN YUDHISTHIRA MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
342	WP(C)/0024270/2022	M/S SHANTI ASSOCIATES, CUTTACK VS THE EXECUTIVE ENGINEER, RWS AND S, DHENKANAL	KANANBALA ROY CHOUDHURY VS	// 0 //
343	WP(C)/0024271/2022	BANAMBAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
344	WP(C)/0024272/2022	SK. SAMIM MOHAMMAD VS RTO CUM TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
345	WP(C)/0024273/2022	NAGENDRA KUMAR SENDHA VS AO, ODISHA GRAMYA BANK, CHANDIKHOL	AGASTI KANUNGO VS	// 0 //
346	WP(C)/0024274/2022	BHARAT CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
347	WP(C)/0024275/2022	GURUPADA BISWAS VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// 0 //
348	WP(C)/0024276/2022	M/S SHANTI ASSOCIATES, CUTTACK VS THE EXECUTIVE ENGINEER, RWS AND S, ANANDPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
349	WP(C)/0024277/2022	ABHIMANYU SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
350	WP(C)/0024278/2022	M/S. MAA BELEI WOMEN SELF HELP GROUP, SORO VS STATE OF ODISHA	SANJAY KUMAR DAS (2) VS	// 0 //
351	WP(C)/0024279/2022	SHRUTEE PRAKASH DALAI VS UNION OF INDIA	PARTHA SARATHI DAS VS	// 0 //

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352	WP(C)/0024280/2022	ABHAYA KUMAR MOHARATHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0024281/2022	BIRA KISHORE MOHANTY VS UNION OF INDIA	KEDARNATH PARIDA VS	// 0 //
354	WP(C)/0024282/2022	PRAMOD KUMAR ROUSTRAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0024283/2022	M/S SHANTI ASSOCIATES, CUTTACK VS THE EXECUTIVE ENGINEER, RWS AND S, CHANDIKHOL	KANANBALA ROY CHOUDHURY VS	// 0 //
356	WP(C)/0024284/2022	NITYANANDA KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0024285/2022	RUMA BEHERA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
358	WP(C)/0024286/2022	M/S SHANTI ASSOCIATES, CUTTACK VS THE EXECUTIVE ENGINEER, RWS AND S, RAIRANGPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
359	WP(C)/0024287/2022	MRUTYUNJAYA MONDAL VS STATE OF ODISHA	S.RATH VS	// 0 //
360	WP(C)/0024288/2022	BIDYADHAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0024289/2022	DURYODHAN SETHI VS STATE OF ODISHA	S.RATH VS	// 0 //
362	WP(C)/0024290/2022	SANATAN SEND VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0024291/2022	INDRAMANI NAYAK	SYAMALENDU PATNAIK	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024292/2022	JAYANTA KUMAR BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024293/2022	SUBAL PATRA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024294/2022	NITYANANDA JENA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024295/2022	SHAILAJANANDAN CHATERJEE	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024296/2022	AGRICULTURE FARMERS OF KUCHINDA SUB-DIV., SAMBALPUR	SAMBALPUR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024297/2022	RABINARAYAN SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024298/2022	SARAT KUMAR JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024299/2022	SARADA PRASAN NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024300/2022	SHYAMSUNDAR JENA	JAYANTA KUMAR MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024301/2022	BISHNU CHARAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024302/2022	JAMUNA MAITY	JAYANTA KUMAR MAJHI	//
		VS	VS	0

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375	WP(C)/0024303/2022	STATE OF ODISHA MOHAMMED AALA VS UNION OF INDIA	BIPLAB P.B. BAHALI VS	// // 0 //
376	WP(C)/0024304/2022	BHASKAR CH. MALLICK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
377	WP(C)/0024305/2022	HARIHAR DAS VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
378	WP(C)/0024306/2022	SATINDER SINGH VS REGIONAL MANAGER, RBI, BBSR	SYAMALENDU PATTNAIK VS	// 0 //
379	WP(C)/0024307/2022	STATE BANK EMPLOYEES HOUSING SOCIETY, CUTTACK VS STATE OF ODISHA	TANUJESH PRASAD SAMAL VS	// 0 //
380	WP(C)/0024308/2022	SATINDER SINGH VS R.T.O., KEONJHAR	SYAMALENDU PATTNAIK VS	// 0 //
381	WP(C)/0024309/2022	KANAKALATA SAHOO VS NURJAHAN BIBI	R.N.DASMOHAPATRA VS	// 0 //
382	WP(C)/0024310/2022	SANJUKTA BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA RATH VS	// 0 //
383	WP(C)/0024311/2022	PURI VIKASH PARISHAD, REPRESENTED ITS PRESIDENT VS STATE OF ODISHA	DEWY, JAGANNATH BASTIA VS	// 0 //
384	WP(C)/0024312/2022	MANOJ KUMAR SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
385	WP(C)/0024313/2022	KAILASH CHANDRA PANDA VS THE UNION OF INDIA	SUBASH CHANDRA PUSPALAKA VS	// 0 //

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386	WP(C)/0024314/2022	SARAT CHANDRA RAY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
387	WP(C)/0024315/2022	SURYAKANTA DHALL VS NIRANJAN DALEI	BIKRAM RATH VS	// 0 //
388	WP(C)/0024316/2022	DUSASAN JENA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
389	WP(C)/0024317/2022	RASHMITA KARAN VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
390	WP(C)/0024318/2022	SACHIMANI PARIKRAY VS STATE OF ODISHA	SURESH KUMAR CHOUDHURY VS	// 0 //
391	WP(C)/0024319/2022	SUBHASH KUMAR MALLICK VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
392	WP(C)/0024320/2022	SITARAM AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
393	WP(C)/0024321/2022	SAMARSEN SINGH VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //
394	WP(C)/0024322/2022	BRAHMANANDA SAHOO VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
395	WP(C)/0024323/2022	GOURI KUMAR MOHAPATRA VS THE COMMISSIONER OF ENDOWMENTS, ODISHA	SANDIPANI MISRA VS	// 0 //
396	WP(C)/0024324/2022	SIBANI SAHU VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
397	WP(C)/0024325/2022	SATYABATI SAHOO	PRADEEP KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0024326/2022	GOURI KUMAR MOHAPATRA	SANDIPANI MISRA	//
		VS	VS	0
		THE COMMISSIONER OF ENDOWMENTS, ODISHA		//
399	WP(C)/0024327/2022	RASHMITA KUMARI MISHRA	DINESH KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0024328/2022	RANGADHAR PATI	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0024329/2022	GOURI KUMAR MOHAPATRA	SANDIPANI MISRA	//
		VS	VS	0
		THE COMMISSIONER OF ENDOWMENTS, ODISHA		//
402	WP(C)/0024330/2022	VADADI MALLIKA @ V.MALLIKA	BIYOTKESH MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0024331/2022	JANAKI MAJHI	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0024332/2022	RAGHABANANDA ROUT	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0024333/2022	JENAMANI DEI	MOHIT AGARWAL	//
		VS	VS	0
		BBSR DEVELOPMENT AUTHORITY		//
406	WP(C)/0024334/2022	BINODINI DEI	BISWARANJAN PARAMGURU	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024335/2022	RAGHABANANDA ROUT	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0024336/2022	PUSPA @ PUSPALATA GHADAI	SAPAN KUMAR PAL	//
		VS	VS	0

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409	WP(C)/0024337/2022	STATE OF ODISHA E.CHINA BABU VS	MADHUMITA PANDA VS	// // ()
410	WP(C)/0024338/2022	ODISHA LEGISLATIVE ASSEMBLY SURYAKANTI JENA VS	BISWARANJAN PARAMGURU VS	// // ()
411	WP(C)/0024339/2022	STATE OF ODISHA GITARANI MOHAPATRA VS	GOPINATH MISHRA VS	// // ()
412	WP(C)/0024340/2022	STATE OF ODISHA SRI RADHA GOPINATH JEW SEVA TRUST, KHURDA NISHIKANTA MISHRA VS	VS	// // ()
413	WP(C)/0024341/2022	STATE OF ODISHA GOPAL CHARAN MOHANTY VS	BISWARANJAN PARAMGURU VS	// // ()
414	WP(C)/0024342/2022	STATE OF ODISHA SARAT CHANDRA SAMAL VS	PRAFULLA KUMAR KAR VS	// // ()
415	WP(C)/0024343/2022	THE COMMNR., LR AND S, ODISHA USHAKIRAN MAHAPATRA VS	SOUMYA MISHRA VS	// // ()
416	WP(C)/0024344/2022	STATE OF ODISHA SARAT KUMAR PARIDA VS	BISWARANJAN PARAMGURU VS	// // ()
417	WP(C)/0024345/2022	STATE OF ODISHA GOBINDA CHANDRA MALIK VS	DEBA KUMAR RATH VS	// // ()
418	WP(C)/0024346/2022	STATE OF ODISHA KASTI MALLIK VS	PRAFULLA KUMAR KAR VS	// // ()
419	WP(C)/0024347/2022	THE COMMNR., LR AND S, ODISHA KAILASH CHANDRA RATH VS	BISWRANJAN PARAMGURU VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :16/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	WP(C)/0024348/2022	SUPRATIVA VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
421	WP(C)/0024349/2022	NIMAIN CHARAN PRADHAN VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
422	WP(C)/0024350/2022	PRAMOD KUMAR BHOI VS CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA, BBSR	HIMANSU SEKHAR DEO VS	// 0 //
423	WP(C)/0024351/2022	ARVIND KUMAR SAHU VS GOVT. OF ODISHA, LABOUR AND E.S.I. DEPT.	PRAMOD KISHORE CHAND VS	// 0 //
424	WP(C)/0024352/2022	WOMEN AND CHILD WELFARE SOCIETY, CUTTACK VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
425	WP(C)/0024353/2022	SK. SANALLAH SAHIL VS RTO CUM TAXING AUTHORITY, CHANDIKHOLE	JAGRUTI BARIK VS	// 0 //
426	WP(C)/0024354/2022	SK. YUSUF VS THE BM, YES BANK, BBSR	SURYAKANTA DASH VS	// 0 //
427	WP(C)/0024355/2022	RABINDRANATH CHOUDHURY VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
428	WP(C)/0024356/2022	SAMIR MOHANTY VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
429	WP(C)/0024357/2022	SUSAMA SAHOO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
430	WP(C)/0024358/2022	M/S. SATYAM CASTING PVT. LTD. VS SENIOR INTELLIGENCE OFFICER, DIRECTORATE GENERAL OF GST	UMESH CHANDRA BEHURA VS	// 0 //
431	WP(C)/0024359/2022	PURANDAR BISWAL	ABINASH ROURAY	//

**ORISSA HIGH COURT****FILING REPORT AS ON :16/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
432	WP(C)/0024360/2022	BHRAMARBARA @ BHRAMARA SAHOO	BIDESH RANJAN BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
433	WP(C)/0024361/2022	PURANDAR BISWAL	ABINASH ROUTRAY	//
		VS	VS	()
		STATE OF ODISHA		//
434	WP(C)/0024362/2022	ANANTA CHARAN SAHOO	BIDESH RANJAN BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
435	WP(C)/0024363/2022	SANTOSH KUMAR SAHOO	BIDESH RANJAN BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
436	WP(C)/0024364/2022	ER.PRAKASH CHANDRA SETHI	NAIBEDYA PRASAD SAMAL	//
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0011772/2022	ASHOK KUMAR DALAI	BIJAYA KUMAR DASH	PANIKOILI /200 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0011773/2022	SUBRAT DAS	GAGAN BIHARI SINGH	MAHILA P.S.(BBSR) /109 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0011774/2022	KRUSHNA CHANDRA MALLIK	PANCHANAN PANIGRAHI	BHUBAN /367 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0011775/2022	HABIBUR BIBI @ HABIBUN BIBI	PURNA CHANDRA MISHRA	TANGI /176 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0011776/2022	SATYABRATA DHAL	PRAMOD KUMAR JENA	JALESWAR /342 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0011777/2022	MANORANJAN CHHATOI @ KUNU	BIPIN KUMAR NAYAK	NIMAPADA /304 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0011778/2022	STATE OF ODISHA UMESH HARIJAN VS	RAJIB LOCHAN PATNAIK VS	// UMERKOTE /329 /2022 ()
444	ABLAPL/0011779/2022	STATE OF ODISHA SAGAR MALIK @ MALLIK VS	SURESH KUMAR JENA VS	// MANGALPUR /465 /2022 ()
445	ABLAPL/0011780/2022	STATE OF ODISHA NALINI KANTA BARAL VS	SIBA PRASAD SWAIN VS	// MAHILA P.S.(BBSR) /113 /2022 ()
446	ABLAPL/0011781/2022	STATE OF ODISHA GOLAP DAS VS	ANIRUDHA DAS VS	// GONDIA /86 /2022 ()
447	ABLAPL/0011782/2022	STATE OF ODISHA ASHOK MEHERA @ ASHOK KUMAR MEHERA VS	RAMA CHANDRA MOHANTY VS	// ATHGARH /165 /2005 ()
448	ABLAPL/0011783/2022	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	DILIP KUMAR SAHU VS	// TALCHER TOWN /646 /2022 ()
449	ABLAPL/0011784/2022	STATE OF ODISHA SUDHANSU KHILAR @ SUDHANSU SEKHAR KHILAR VS	LALITENDU BHUYAN VS	// KEONJHAR SADAR /361 /2022 ()
450	ABLAPL/0011785/2022	STATE OF ODISHA MIRZA HALIM BAIG VS	SURYAKANTA DASH VS	// / /0 ()
451	ABLAPL/0011786/2022	STATE OF ODISHA DEBASISH BARAL VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL SADAR /429 /2022 ()
452	ABLAPL/0011787/2022	STATE OF ODISHA DUSHMANTA ROUT VS	SAPAN KUMAR LENKA VS	// BHUBAN /258 /2022 ()
453	ABLAPL/0011788/2022	STATE OF ODISHA SUDAM GOCHHAYAT VS	PRADEEP KUMAR PARIDA VS	// CDA-II /92 /2022 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :16/09/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0011789/2022	SUJIT KUMAR PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TUMUSINGA /206 /2022 () //
455	ABLAPL/0011790/2022	RAJ KUMAR CHOWRASIA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	AINTHAPALI /452 /2022 () //
456	ABLAPL/0011791/2022	DINESH KUMAR YADAV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /485 /2022 () //
457	ABLAPL/0011792/2022	S.K.RAJAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
458	ABLAPL/0011793/2022	MAHESH DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAHADEV KHUNTA /229 /2022 () //
459	ABLAPL/0011794/2022	KABITA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /391 /2022 () //
460	ABLAPL/0011795/2022	CHITTA RANJAN SAHOO @ TAINA @ TANI VS STATE OF ODISHA	ABHAS MOHANTY VS	CHAULIAGANJA /296 /2022 () //
461	ABLAPL/0011796/2022	SHEIKH JUNED VS STATE OF ODISHA	GOPINATH MISHRA VS	KAKATAPUR /171 /2022 () //
462	ABLAPL/0011797/2022	HARIHARA MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /92 /2022 () //
463	ABLAPL/0011798/2022	LAXMIPRIYA DAS VS STATE OF ODISHA	ANIRUDHA DAS VS	GONDIA /86 /2022 () //
464	ABLAPL/0011799/2022	TRINATH BEHERA @ NATH VS STATE OF ODISHA	BIBHU PRASAD DAS VS	LAXMISAGAR P.S. /284 /2021 () //
465	ABLAPL/0011800/2022	KIRATI SETHIA	DEBABRATA DASH	DHARAMGARH /147 /2020

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
466	ABLAPL/0011801/2022	STATE OF ODISHA SUDHANSU SEKHAR NAYAK	SURESH KUMAR PANDA	// TANGI /105 /2022
		VS	VS	()
467	ABLAPL/0011802/2022	STATE OF ODISHA BIJAY KUMAR ROUT	DEBABRATA DASH	// NISCHINTAKOILI /143 /2022
		VS	VS	()
468	ABLAPL/0011803/2022	STATE OF ODISHA MAJESH KUMAR TURKI	MOHAN KUMAR SAHU	// MATHILI /6 /2022
		VS	VS	()
469	ABLAPL/0011804/2022	STATE OF ODISHA DINESH KUMAR YADAV	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /484 /2022
		VS	VS	()
470	ABLAPL/0011805/2022	STATE OF ODISHA RAKESH KUMAR AGARWAL @ RAKA	SAMBEET PATTANAYAK	// PIPLI /462 /2015
		VS	VS	()
471	ABLAPL/0011806/2022	STATE OF ODISHA DEBARAJ BARAL	SAMBEET PATTANAYAK	// GOP /346 /2022
		VS	VS	()
472	ABLAPL/0011807/2022	STATE OF ODISHA GHANASHYAM BEHERA	PABITRA KUMAR NAYAK	// MAHILA PS SAMBALPUR /77 /2022
		VS	VS	()
473	ABLAPL/0011808/2022	STATE OF ODISHA ALOK BEHERA	SANGRAM KESHARI ROUT	// PURUNAKATAK /112 /2022
		VS	VS	()
474	ABLAPL/0011809/2022	STATE OF ODISHA PRASANTA KUMAR JENA	S.RATH	// KISSANNAGAR PS /162 /2022
		VS	VS	()
475	ABLAPL/0011810/2022	STATE OF ODISHA AKASH BARIK	BIJAYA KUMAR RAGADA	// BRAJARAJNAGAR /276 /2022
		VS	VS	()
476	ABLAPL/0011811/2022	STATE OF ODISHA SACHIDANANDA DAS	JAYANTA KUMAR MAJHI	// PIRAHAT P.S /145 /2022
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :16/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0011812/2022	STATE OF ODISHA KHIROD @ KHIRASINDHU MANDAL VS	PRASANT KUMAR BARIK VS	// SABARANG /141 /2022 ()
478	ABLAPL/0011813/2022	STATE OF ODISHA DEBENDRA PRADHAN VS	PRANAB RANJAN CHHATOI VS	// BANKI /300 /2022 ()
479	ABLAPL/0011814/2022	STATE OF ODISHA CHINMAYA RANA VS	SARBESWAR SAHOO VS	// JATNI P.S. /324 /2022 ()
480	ABLAPL/0011815/2022	STATE OF ODISHA MAMATA ROUL VS	DILIP KUMAR SAHU VS	// ANGUL SADAR PS /665 /2022 ()
481	ABLAPL/0011816/2022	STATE OF ODISHA SULEKH RATH VS	UMAKANT SAHOO VS	// KHANDAGIRI P.S. /379 /2022 ()
482	ABLAPL/0011817/2022	STATE OF ODISHA SUSAMA ROUT VS	MANAS KUMAR CHAND VS	// BALUGAON P.S. /151 /2022 ()
483	ABLAPL/0011818/2022	STATE OF ODISHA SOHAIL KHAN VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /385 /2021 ()
484	ABLAPL/0011819/2022	STATE OF ODISHA JATI NATH @ JASI NATH VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /98 /2022 ()
485	ABLAPL/0011820/2022	STATE OF ODISHA CHAITANYA BEHERA VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /556 /2022 ()
486	ABLAPL/0011821/2022	STATE OF ODISHA BABUNA @ SUVENDU BISWAL VS	SAMARENDRA MOHANTY VS	// JAGATSINGPUR /610 /2022 ()
487	ABLAPL/0011822/2022	STATE OF ODISHA MADAN MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// NAUGAON /175 /2022 () //

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### FILING REPORT AS ON :16/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0011823/2022	RAJA SAHOO @ SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	JATNI P.S. /258 /2020 () //
489	ABLAPL/0011824/2022	ALOK BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /133 /2022 () //
490	ABLAPL/0011825/2022	PANTHIA @ KARTIK MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /42 /2022 () //
491	ABLAPL/0011826/2022	SANJAY KUMAR PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /170 /2022 () //
492	ABLAPL/0011827/2022	BIJU @ BIJAY MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /107 /2022 () //
493	ABLAPL/0011828/2022	MANAS PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
494	ABLAPL/0011829/2022	BUDHIA @ NIRANJAN BHUYAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /47 /2021 () //
495	ABLAPL/0011830/2022	RABINDRA MALIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
496	ABLAPL/0011831/2022	JYOTIRMAYEE PATEL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	SUNDARGARH TOWN /240 /2022 () //
497	ABLAPL/0011832/2022	DINESH KUMAR YADAV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /306 /2022 () //
498	ABLAPL/0011833/2022	SITAKANTA PODH VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PUINTALA /206 /2022 () //
499	ABLAPL/0011834/2022	TARENI PRASAD LENKA @ TARENI LENKA @ RAJA CHAKRABARTI BEHERA		CHOUDWAR /415 /2022

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0011835/2022	SWASTI PRASAD PUHAN	SHANTI PRAKASH MOHANTY	SORO /400 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0011836/2022	N. JAGADISH RAO	ALOK KUMAR PANDA	VIGILANCE PS (BERHAMPUR) /15 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
502	ABLAPL/0011837/2022	JITENDRA MUDULI	SAMBIT SAMAL	UDITNAGAR /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0011838/2022	PRASANTA KUMAR JENA	SAMBIT SAMAL	UDITNAGAR /232 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0011839/2022	KAILASH CHANDRA BEHERA	BIJAYA KUMAR PARIDA 2	SIMULIA /245 /2022
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0011840/2022	SANJAY NAYAK	JAYADEBA BEHERA	BANAPUR P.S. /373 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0011841/2022	RAGHU NAIK @ RAGHUNATH NAIK	ARJUNA CHARANA BEHERA	MARKAT NAGAR /164 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0011842/2022	ASHOK KUMAR SAHU	SUSHANTA KUMAR PRADHAN	KATARBAGA /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0011843/2022	AKSHAYA NAMDEV @ DILLA	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /276 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0011844/2022	CHAINA BISWAL	GYANALOKA MOHANTY	BALIKUDA /372 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0011845/2022	SUBRAT KUMAR SENAPATI @ GOLU	AMITABH PRADHAN	BRAJARAJNAGAR /286 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0011846/2022	STATE OF ODISHA GOPAL @ PRANAB KUMAR RAJ VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /190 /2022 ()
512	ABLAPL/0011847/2022	STATE OF ODISHA SUBASH CHANDRA PRADHAN @ SUBASH PRADHAN VS	AMULYA RATNA PANDA VS	// //0 ()
513	ABLAPL/0011848/2022	STATE OF ODISHA SK. SALAUDDIN VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /235 /2022 ()
514	ABLAPL/0011849/2022	STATE OF ODISHA BAINA @ CHITRASENA BEHERA VS	DEEPAK KUMAR DAS VS	// GOP /329 /2022 ()
515	ABLAPL/0011850/2022	STATE OF ODISHA BISWAJIT JENA VS	BAURIBANDHU CHAMPATIRAY VS	// BALIANTA P.S. /264 /2022 ()
516	ABLAPL/0011851/2022	STATE OF ODISHA SAGAR PAIK VS	SURYAKANTA DASH VS	// BOIPARIGUDA /126 /2021 ()
517	ABLAPL/0011852/2022	STATE OF ODISHA JANGYANARAYAN KUNDA @ JAGNYA NARAYAN KUNDA VS	ANAND KUMAR MAHANTY VS	// K.NUAGAON /222 /2022 ()
518	ABLAPL/0011853/2022	STATE OF ODISHA CHINKU @ CHINMAYA TARAI VS	JAYANTA KUMAR BALA VS	// RAMBHA (KHALLIKOTE) /442 /2022 ()
519	ABLAPL/0011854/2022	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	SK. ZAFARULLA VS	// GOP /347 /2022 ()
520	ABLAPL/0011855/2022	STATE OF ODISHA SANTOSH SAHU VS	JAYANTA KUMAR BALA VS	// BADABAZAR /236 /2022 ()
521	WPC(OAC)/0002161/2018	STATE OF ODISHA RABINDRA NAYAK VS STATE OF ODISHA AND OTHERS	M/S NIRANJAN PANDA VS	// // ()

# ORISSA HIGH COURT

MISC CASES FILED on :16/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2022 CRA/95/1991	BINOD-MP	MR.BIKASH CHANDRA PARIJA
2	22/2022 CRLMA/257/2022	ASHOK KUMAR MISHRA-MP	TUSAR KANTA MAHANTA
3	45/2022 RFA/33/2004	AGADHU SAHU-MP	M/S.SUVASHIS PATNAIK
4	46/2022 RFA/33/2004	AGADHU SAHU-MP	M/S.SUVASHIS PATNAIK
5	47/2022 RFA/33/2004	AGADHU SAHU-MP	M/S.SUVASHIS PATNAIK
6	54/2022 OJC/4493/2000	SMT.PARBATI PADHI-MP	
7	80/2022 TRPCRL/79/2022	ALAKA JENA-MP	HEMENDRA SAMAL
8	217/2022 MATA/187/2022	SAGARIKA MISHRA-MP	HRUDANANDA MOHAPATRA
9	238/2022 RVWPET/233/2022	DR.SNEHALATA MISHRA-MP	B.SATAPATHY
10	239/2022 RVWPET/234/2022	CHAIRMAN CUM M.D.,MAHANADI COALFIELDS LTD.-M	B.D.DAS(SR. ADV.)
11	240/2022 RVWPET/234/2022	CHAIRMAN CUM M.D.,MAHANADI COALFIELDS LTD.-M	B.D.DAS(SR. ADV.)
12	301/2022 RPFAM/76/2022	MAMATA BEHERA-MP	RANJIT MOHANTY
13	302/2022 RPFAM/223/2022	MUKUNDA PANDA-MP	DEEPAK KUMAR MOHAPATRA
14	303/2022 RPFAM/55/2020	BAIDYANATH BHOI-MP	DIPTENDU SUNDAR RAY
15	304/2022 RPFAM/55/2020	BAIDYANATH BHOI-MP	DIPTENDU SUNDAR RAY
16	332/2022 CRLMP/1900/2022	AMARENDRA NARAYAN SARANGI-MP	AKSHYANGSHU SEKHAR NANDY
17	333/2022 CRLMP/1945/2022	MANASMITA DAS-MP	SANKARACHARYA CHOUDHURY
18	357/2022 WPC(OA)/878/2017	CHINMAYA BEHERA-MP	DURGESH NARAYAN RATH
19	358/2022 WPC(OA)/2288/2018	RAMAKANTA JENA-MP	GOPINATH PANDA
20	359/2022 WPC(OA)/2287/2018	BIJAY KUMAR NAIK AND OTHERS-MP	M/S R.K. BISOI, K.C. NAYAK
21	360/2022 WPC(OA)/2287/2018	BIJAY KUMAR NAIK AND OTHERS-MP	
22	401/2022 TRP(C)/356/2022	SUBHASHMITA SAHOO-MP	ARIJEET MISHRA
23	402/2022 TRP(C)/357/2022	PREETI HIAL-MP	SHANTI PRAKASH MOHANTY
24	403/2022 TRP(C)/358/2022	TRUPTIREKHA DORA-MP	DIGAMBAR SETHI
25	404/2022 TRP(C)/360/2022	KRISHNAPRIYA BEHERA@SAHOO-MP	AJODHYA RANJAN DASH
26	405/2022	NAMITA PATRA-MP	NIRANJAN LENKA

27	TRP(C)/361/2022 406/2022	SHAILABALA NAYAK-MP	SHIB SHANKAR MOHANTY
28	TRP(C)/362/2022 576/2022	LEGAL MANAGER (T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD.-MP	SAVON BEHERA DAS
29	FAO/317/2022 577/2022	LEGAL MANAGER (T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD.-MP	SAVON BEHERA DAS
30	FAO/318/2022 578/2022	LEGAL MANAGER (T.P.CELL),M/S. NEW INDIA ASSURANCE CO.LTD.-MP	SAVON BEHERA DAS
31	FAO/317/2022 579/2022	BHAGIRATHI CHANDAN-MP	
32	FAO/23/2021 580/2022	HRUDANANDA NAIK-MP	RABI NARAYAN BEHERA
33	FAO/368/2022 622/2022	BIBHUTI BHUSAN LENKA-MP	MANAS KUMAR CHAND
34	CRLREV/441/2022 955/2022	JAGADISH SETHA@SETA-MP	M/S.RAMAKANT MOHANTY
35	RSA/344/2012 956/2022	SACHIDANANDA MOHANTY-MP	M/S.N.P.PARIJA
36	RSA/170/2003 961/2022	SARFUN BI @ SARFUN NISA-MP	ARUN KUMAR NAYAK
37	CMP/665/2022 962/2022	GOURI JENA ALIAS G.JENA-MP	M/S.MAHESWAR MOHANTY
38	CMP/1614/2016 993/2022	DR.BINAPANI TRIPATHY-MP	
39	WPC(OAC)/1182/2015 994/2022	ASHOK KUMAR BARIK-MP	
40	WPC(OAC)/282/2017 995/2022	TIRTHA BASINI MISHRA-MP	
41	WPC(OAC)/1047/2016 996/2022	GANESWAR CHOUDHURY-MP	
42	WPC(OAC)/2796/2013 997/2022	DR. HARIHAR MOHAPATRA@SETHY-MP	M/S DURGESH NARAYAN RATH, P.K.ROUT, A.K.SAA
43	WPC(OAC)/2301/2018 998/2022	PANDAB CHARAN MOHANTY-MP	
44	WPC(OAC)/3322/2001 999/2022	PARESH MIRIDIA-MP	M/S BIRAJA PRASANNA SATAPATHY
45	WPC(OAC)/2292/2018 1000/2022	PARESH MIRIDIA-MP	
46	WPC(OAC)/2292/2018 1001/2022	DR. NARAYAN PRASAD MODI-MP	M/S GAUTAM MISHRA
47	WPC(OAC)/2310/2018 1002/2022	LIPI PUSPANJALI BEHERA-MP	
48	WPC(OAC)/2994/2017 1018/2022	BIREN MOHANTY-MP	M/S.K.C.NAYAK
49	MACA/588/2019 1019/2022	PUSPALATA SAHOO-MP	M/S.K.C.NAYAK
50	MACA/442/2019 1020/2022	PUSPALATA SAHOO-MP	M/S.K.C.NAYAK
51	MACA/442/2019 1021/2022	D.M., NATIONAL INSURANCE CO.LTD-MP	G.P DUTTA
52	MACA/468/2022 1022/2022	MANAGER, LEGAL M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
53	MACA/470/2022 1023/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	ADAMALI KHAN
54	MACA/267/2022 1024/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
55	MACA/471/2022 1025/2022	LEGAL MANAGER(CLAIMS),M/S.SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
56	MACA/472/2022 1026/2022	OFFICER IN CHARGE,T.P. CELL,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	CHITRA PRASAD DUTTA
57	MACA/473/2022 1027/2022	ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD.-MP	M/S.SURATH ROY
	MACA/1061/2017		



58	1028/2022 MACA/1062/2017	ROYAL SUNDARAM ALLIANCE INSURANCE CO.LTD.-MPM/S.SURATH ROY	
59	1029/2022 MACA/474/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD-MPI KHAN	
60	1030/2022 MACA/475/2022	UNITED INDIA INSURANCE C. LTD-MP	SOMNATH ROY
61	1535/2022 CRLA/812/2022	JUGESHOR NAIK @ JOGESWAR NAIK @ JOGI-MP	PARTHA SARATHI NAYAK
62	1536/2022 CRLA/812/2022	JUGESHOR NAIK @ JOGESWAR NAIK @ JOGI-MP	PARTHA SARATHI NAYAK
63	1537/2022 CRLA/812/2022	JUGESHOR NAIK @ JOGESWAR NAIK @ JOGI-MP	PARTHA SARATHI NAYAK
64	1538/2022 CRLA/813/2022	PANCHA SAHU-MP	PRANAB RANJAN CHHATOI
65	1539/2022 CRLA/813/2022	PANCHA SAHU-MP	PRANAB RANJAN CHHATOI
66	1540/2022 CRLA/551/2022	SARAT@PRITIKANTA BEHERA-MP	SOURA CHANDRA MOHAPATRA
67	1541/2022 CRLA/818/2022	MAHESWAR NAYAK-MP	PRAVASHA PUJAREE PARIDA
68	1542/2022 CRLA/818/2022	MAHESWAR NAYAK-MP	PRAVASHA PUJAREE PARIDA
69	1543/2022 CRLA/822/2022	RAJENDRA KUMAR SINGH-MP	SOMANATH SATAPATHY
70	1544/2022 CRLA/822/2022	RAJENDRA KUMAR SINGH-MP	SOMANATH SATAPATHY
71	1545/2022 CRLA/823/2022	PHAGNU MIRDHA-MP	JULU KHANSAMA
72	1546/2022 CRLA/823/2022	PHAGNU MIRDHA-MP	JULU KHANSAMA
73	1555/2022 ABLAPL/3697/2022	KISHORE CHANDRA JENA @ HIMANSU JENA-MP	
74	1556/2022 ABLAPL/9229/2022	TUSARKANTA SAHU-MP	SANJIB KUMAR RATH
75	1557/2022 ABLAPL/10692/2022	REMANTA BISSOYI @ RAMAN-MP	
76	1558/2022 ABLAPL/10696/2022	KALIA @ SAHID ALLI-MP	
77	1559/2022 ABLAPL/10160/2022	PRAVATI PADHY-MP	
78	1560/2022 ABLAPL/8189/2022	UDAYA BARIK-MP	
79	1561/2022 ABLAPL/7674/2022	NISHITHA RANJAN NANDA-MP	
80	1562/2022 ABLAPL/10700/2022	SALURI @ SUKANTI SAMAL-MP	
81	1563/2022 ABLAPL/12244/2021	SHAIK ARIF-MP	
82	1564/2022 ABLAPL/2024/2022	BARSA MALIK-MP	
83	1565/2022 ABLAPL/7163/2022	RAHIDAS KOUSALYA-MP	
84	1566/2022 ABLAPL/7110/2022	SUMAN CHATTOPADHYAY-MP	DEVASHIS PANDA
85	1567/2022 ABLAPL/9984/2022	AJAYA KUMAR SAHOO-MP	
86	1568/2022 ABLAPL/10014/2022	PARESH KUMAR SAHOO-MP	
87	1682/2022 BLAPL/3035/2022	KABERI MALLIK-MP	
88	1683/2022 BLAPL/7599/2021	MANTU DIGAL-MP	P. CHANDRA SEJPADA
89	1684/2022	MIR RAHAT ALLI @ MUNA-MP	MR.BISWARANJAN DASH MR. DAYANANDA MOHAP

90	BLAPL/123/2021 1685/2022	ANTARYAMI NAYAK @ NAIK-MP	
91	BLAPL/6113/2022 1686/2022	ARIF ANSARI-MP	
92	BLAPL/11668/2021 1687/2022	NILAKANTHA BADANAİK-MP	SANTOSH KUMAR DASH
93	BLAPL/10317/2021 1688/2022	JAKAB MAJHI-MP	BIBHU PRASAD CHHUALSINGH
94	BLAPL/1875/2022 1689/2022	MANTRI SINGH-MP	
95	BLAPL/8021/2022 1690/2022	RABINDRA KUMAR SAHU @ BADAL-MP	BIDYALOK MOHAPATRA
96	BLAPL/9102/2022 1691/2022	DEEPAK KINDO-MP	B.N.MOHANTY
97	BLAPL/9025/2022 2065/2022	RAJKISHORE MOHAPATRA-MP	NIRANJAN PANDA
98	CRLMC/2621/2022 2066/2022	SONU@SUBHRANSHU SEKHAR PANDA-MP	B. N. MOHAPATRA
99	CRLMC/2623/2022 2067/2022	DIPTENDU SUNDAR RAY-MP	DHARMENDRA SETHY
100	CRLMC/2624/2022 2068/2022	SADANANDA PANIGRAHY-MP	BIJAYA KUMAR BEHERA 1
101	CRLMC/2625/2022 2069/2022	BASUDEV MOHAPATRA-MP	PRATYUSHA
102	CRLMC/2627/2022 2070/2022	ASHUTOSH SAMANTARAY-MP	SRIKANTA MAHUNTA
103	CRLMC/2628/2022 2071/2022	RABINDRA MARTHA-MP	
104	CRLMC/2454/2022 2072/2022	PRAMOD DAS-MP	ASHOK JENA
105	CRLMC/2630/2022 2073/2022	SARAT CHANDRA HABUDASINGH-MP	J.K.MISHRA 2
106	CRLMC/2631/2022 2074/2022	RANJIT KUMAR PARIDA-MP	L.N.RAYATSINGH
107	CRLMC/2634/2022 2075/2022	ARUA@ARUNA ROUT-MP	DEEPAK RANJAN PARIDA
108	CRLMC/2635/2022 2991/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
109	WA/1223/2022 2992/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
110	WA/1223/2022 2993/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
111	WA/1223/2022 2994/2022	STATE OF ODISHA-MP	ISHWAR MOHANTY, ASC
112	WA/1224/2022 2995/2022	STATE OF ODISHA-MP	ISHWAR MOHANTY, ASC
113	WA/1224/2022 2996/2022	STATE OF ODISHA-MP	ISHWAR MOHANTY, ASC
114	WA/1224/2022 2997/2022	M/S. BHARAT PETROLEUM CORPORATION LTD.-MP	S.D.DAS (SENIOR ADV)
115	WA/404/2022 12814/2022	AJOY KUMAR MISHRA-MP	BIKRAM PRATAP DAS
116	WP(C)/24100/2022 12815/2022	M/S BOC INDIA LTD., SUNDARGARH-MP	ANINDITA PUJARI
117	WP(C)/24101/2022 12816/2022	MOHAN MANI SAHOO-MP	PABITRA KUMAR NAYAK
118	WP(C)/23617/2022 12817/2022	DR. DEBENDRA KUMAR NAYAK-MP	S.K.SAMAL
119	WP(C)/21072/2022 12818/2022	PABANA SWAIN-MP	GOPINATH MISHRA
120	WP(C)/41272/2021 12819/2022	BAIJANTI MALIK-MP	ANIRUDHA DAS
	WP(C)/24104/2022		

121	12820/2022 WP(C)/24769/2021	KISHOR KUMAR MISHRA-MP	ADITYA MISHRA
122	12821/2022 WP(C)/24107/2022	M/S. SERAJUDDIN AND CO.-MP	DHANANJAYA MISHRA
123	12822/2022 WP(C)/5935/2011	SMT.TAPATI NAYAK-MP	M/S.NIRANJAN PANDA
124	12823/2022 WP(C)/24108/2022	MD. WAKIL-MP	ARIJEET MISHRA
125	12824/2022 WP(C)/24112/2022	MADHUSUDAN PATTANAIK-MP	UMESH CHANDRA MAHAPATRA
126	12825/2022 WP(C)/24113/2022	PRABHAT MISHRA-MP	PRASANTA KUMAR MISHRA
127	12826/2022 WP(C)/14647/2018	UNION OF INDIA,KENDRIYA VIDYALAY SANGHATHAN-MP	HRUSIKESH TRIPATHY
128	12827/2022 WP(C)/24114/2022	UTTAM KUMAR TRIPATHY @ UTTAM TRIPATHY-MP	MOHENDRA KUMAR MOHAPATRO
129	12828/2022 WP(C)/2510/2017	DR.AMBIKA MOHAPATRA-MP	
130	12829/2022 WP(C)/20334/2022	SITA NAIK-MP	AMIT PRASAD BOSE
131	12830/2022 WP(C)/20340/2022	LAXMI PRASAD BEHERA-MP	AMIT PRASAD BOSE
132	12831/2022 WP(C)/20344/2022	MINATI GURU-MP	AMIT PRASAD BOSE
133	12832/2022 WP(C)/21472/2022	INDIRA PRIYADARSHINI KAR-MP	SUKANTA KUMAR DALAI
134	12833/2022 WP(C)/24151/2022	SANJIB MADHU PRASAD-MP	MAHESWAR MOHANTY
135	12834/2022 WP(C)/24155/2022	RAKESH ROSAN-MP	SUKANTA KUMAR DALAI
136	12835/2022 WP(C)/17955/2022	DHADI MOHANTY-MP	
137	12836/2022 WP(C)/23008/2022	ULLASH KUMAR NAYAK-MP	PRADEEP KUMAR KHUNTIA
138	12837/2022 WP(C)/23008/2022	ULLASH KUMAR NAYAK-MP	PRADEEP KUMAR KHUNTIA
139	12838/2022 WP(C)/24179/2022	JAGABANDHU PADHI-MP	DEEPALI MAHAPATRA
140	12839/2022 WP(C)/24182/2022	KABIRAJ NAHAK-MP	BHABANI SANKAR TRIPATHY (1)
141	12840/2022 WP(C)/24191/2022	MAHANTA BAISHNAB CHARAN DAS-MP	BHAKTA DAS MOHANTY
142	12841/2022 WP(C)/24195/2022	DR. ANIL KUMAR SAHU-MP	UPENDRA KUMAR SAMAL
143	12842/2022 WP(C)/24195/2022	DR. ANIL KUMAR SAHU-MP	UPENDRA KUMAR SAMAL
144	12843/2022 WP(C)/24195/2022	DR. ANIL KUMAR SAHU-MP	UPENDRA KUMAR SAMAL
145	12844/2022 WP(C)/19915/2022	ARUN KUMAR DWARI-MP	RAMA CHANDRA JENA
146	12845/2022 WP(C)/24199/2022	DR. SANJAY KUMAR PANDA-MP	UPENDRA KUMAR SAMAL
147	12846/2022 WP(C)/24199/2022	DR. SANJAY KUMAR PANDA-MP	UPENDRA KUMAR SAMAL
148	12847/2022 WP(C)/24199/2022	DR. SANJAY KUMAR PANDA-MP	UPENDRA KUMAR SAMAL
149	12848/2022 WP(C)/24208/2022	GOURANGA CHARAN PANDA-MP	NIRANJAN BISWAL
150	12849/2022 WP(C)/24208/2022	GOURANGA CHARAN PANDA-MP	NIRANJAN BISWAL
151	12850/2022 WP(C)/29410/2019	NARAYAN ROUT-MP	M/S. BASUDEV PUJARI
152	12851/2022	SUJOGYA MISHRA-MP	SHASHI BHUSAN JENA

153	WP(C)/24254/2022 12852/2022	BANALATA DAS-MP	S.RATH
154	WP(C)/24256/2022 12853/2022	M/S PANCHASAKHA CARRIER-MP	DEVASHIS PANDA
155	WP(C)/12446/2022 12854/2022	SRIHARI MOHANTA-MP	MANICHARAN BARIK
156	WP(C)/24261/2022 12855/2022	NAGENDRA KUMAR SENDHA-MP	AGASTI KANUNGO
157	WP(C)/24273/2022 12856/2022	NORTH BIHAR POWER DISTRIBUTION COMPANY LTD., PATNA-MP	PATNA MOHAPATRA
158	WP(C)/23033/2022 12857/2022	RUMA BEHERA-MP	BANSHIDHAR SATAPATHY
159	WP(C)/24285/2022 12858/2022	INDRAMANI NAYAK-MP	SYAMALENDU PATTNAIK
160	WP(C)/24291/2022 12859/2022	GADADHAR SETHI-MP	SUJATA JENA
161	WP(C)/10111/2022 12860/2022	PARIKSHITA MALLICK-MP	SUJATA JENA
162	WP(C)/10114/2022 12861/2022	M/S. MAA BELEI WOMEN SELF HELP GROUP, SORO-MP	SANJAY KUMAR DAS (2)
163	WP(C)/24278/2022 12862/2022	NARENDRANATH RATH-MP	M/S.DEBARANJAN RAY
164	WP(C)/3318/2011 12863/2022	NARENDRANATH RATH-MP	M/S.DEBARANJAN RAY
165	WP(C)/3327/2011 12864/2022	HARIHAR DAS-MP	ALOK KUMAR MOHANTY
166	WP(C)/24305/2022 12865/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
167	WP(C)/24257/2022 12866/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
168	WP(C)/24257/2022 12867/2022	SATINDER SINGH-MP	SYAMALENDU PATTNAIK
169	WP(C)/24306/2022 12868/2022	KANAKALATA SAHOO-MP	R.N.DASMOHAPATRA
170	WP(C)/24309/2022 12869/2022	MANOJ KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
171	WP(C)/24312/2022 12870/2022	M/S.INDIAN METALS and FERRO ALLOYS LTD.-MP	M/S.SAURJYA KANTA PADHI
172	WP(C)/3996/2016 12871/2022	SARASWATI JENA-MP	
173	WP(C)/12088/2022 12872/2022	PANDAB BAG-MP	
174	WP(C)/10305/2022 12873/2022	SURYAKANTA DHALL-MP	BIKRAM RATH
175	WP(C)/24315/2022 12874/2022	SANJAY MAJHI-MP	
176	WP(C)/10307/2022 12875/2022	SANJAY MAJHI-MP	
177	WP(C)/10308/2022 12876/2022	SANJAY MAJHI-MP	
178	WP(C)/10309/2022 12877/2022	SANJAY MAJHI-MP	
179	WP(C)/10310/2022 12878/2022	PURAN SINGH-MP	
180	WP(C)/10311/2022 12879/2022	RASHMITA KARAN-MP	SAMEER KUMAR DAS
181	WP(C)/24317/2022 12880/2022	PADMALAYA BHOI-MP	
182	WP(C)/10312/2022 12881/2022	BHARAT KUMAR MUNDA-MP	
183	WP(C)/10313/2022 12882/2022	BHARAT KUMAR MUNDA-MP	
	WP(C)/10314/2022		

184	12883/2022 WP(C)/19216/2022	SNEHALATA JENA-MP	
185	12884/2022 WP(C)/24319/2022	SUBHASH KUMAR MALLICK-MP	SAMEER KUMAR DAS
186	12885/2022 WP(C)/24321/2022	SAMARSEN SINGH-MP	SAMEER KUMAR DAS
187	12886/2022 WP(C)/24259/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
188	12887/2022 WP(C)/24259/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
189	12888/2022 WP(C)/24328/2022	RANGADHAR PATI-MP	PRATIK DASH
190	12889/2022 WP(C)/24327/2022	RASHMITA KUMARI MISHRA-MP	DINESH KUMAR PATRA
191	12890/2022 WP(C)/24330/2022	VADADI MALLIKA @ V.MALLIKA-MP	BIYOTKESH MOHANTY
192	12891/2022 WP(C)/24260/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
193	12892/2022 WP(C)/24260/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
194	12893/2022 WP(C)/24337/2022	E.CHINA BABU-MP	MADHUMITA PANDA
195	12894/2022 WP(C)/24345/2022	GOBINDA CHANDRA MALIK-MP	DEBA KUMAR RATH
196	12895/2022 WP(C)/24348/2022	SUPRATIVA-MP	ABHILASH MISHRA
197	12896/2022 WP(C)/24352/2022	WOMEN AND CHILD WELFARE SOCIETY, CUTTACK-MP	ABHILASH MISHRA
198	12897/2022 WP(C)/24351/2022	ARVIND KUMAR SAHU-MP	PRAMOD KISHORE CHAND
199	12898/2022 WP(C)/24263/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
200	12899/2022 WP(C)/24354/2022	SK. YUSUF-MP	SURYAKANTA DASH
201	12900/2022 WP(C)/24263/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
202	12901/2022 WP(C)/24355/2022	RABINDRANATH CHOUDHURY-MP	BIBEKANANDA BHUYAN
203	12902/2022 WP(C)/24356/2022	SAMIR MOHANTY-MP	BIDESH RANJAN BEHERA
204	12903/2022 WP(C)/24358/2022	M/S. SATYAM CASTING PVT. LTD.-MP	UMESH CHANDRA BEHURA
205	12904/2022 WP(C)/24268/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
206	12905/2022 WP(C)/24268/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
207	12906/2022 WP(C)/13530/2019	DIPIKA MALLICK-MP	